

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1307
ANSWERED ON:03.03.2015
IRREGULARITIES IN PROCUREMENT
Singh Shri Ganesh

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the quantum of wheat and paddy produced and procured during the last year and the current year, State-wise;
- (b) whether the complaints have been received about irregularities in the procurement of paddy and wheat from various States of the country;
- (c) if so, the details thereof along with the corrective measures taken by the Government in this regard indicating the number of persons held responsible therefor, State-wise; and
- (d) the details of the stringent steps being taken by the Government to deal with this problem?

Answer

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI RAOSAHEB PATIL DANVE)

- (a): The quantum of wheat and paddy produced and procured during last year and current year, State-wise is at Annexure.
- (b) (c) & (d) : Yes, Madam. Complaints of irregularities in procurement of paddy and wheat from various states are as follows:-

State	2013-14	2014-15 (up to 31.01.2015)		Total	
	Major	Minor	Major	Minor	
Punjab	11	81	3	40	135
Haryana	13	41	1	17	72
Uttarakhand	0	2	0	0	2
Rajasthan	0	0	2	2	4
Delhi	0	1	0	0	1
UP	0	8	0	5	13
Andhra Pradesh	0	8	0	7	15
Bihar	1	1	0	3	5
Jharkhand	0	1	0	0	1
Odisha	1	4	0	0	5
ZO(W)	1	0	0	0	1
Maharashtra	0	0	0	1	1
MP	0	7	0	0	7
Chattisgarh	2	53	0	4	59
Total	29	207	6	79	321

The details of state wise corrective measures taken by Food Corporation of India (FCI) and the steps taken to deal with this problem are being collected.